

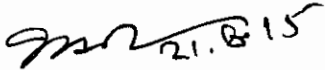
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 22-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. A.R.Patvardhan , RHJS (Retd.)	S.B. Civil Misc. Appeal No. 5407/11 Kartikeya Singh Vs. Pushpa	N.C. Sharma	R.B. Sharma
2	Sh. Pankaj Gupta , Advocate	S.B. Crimianl Misc. Bail Application No. 7995/15 Babu Lal Vs. The State	Prahlad Sharma	
3	Sh. J.P. Gupta, Advocate	S.B. Civil Second Appeal No. 200/09 Tejuma! Vs Chandkaran	J.P. Goyal	Vinod Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

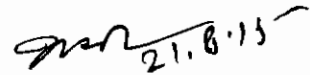
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 24-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Criminal Revision Petition No. 336/2015 Raj Kumar Daultani Vs. Shambhu Lal S.B. Criminal Revision Petition No. 337/2015 Raj Kumar Daultani Vs. Heeramal S.B. Criminal Revision Petition No. 338/2015 Raj Kumar Daultani Vs. Neeraj Sharma S.B. Criminal Revision Petition No. 339/2015 Raj Kumar Daultani Vs. Sunayna Bhatiya S.B. Criminal Revision Petition No. 340/2015 Nanak Crockery & Raj Kumar Daultani Vs. Ratan Singh Ranwat S.B. Criminal Revision Petition No. 341/2015 Nanak Crockery & Raj Kumar Daultani Vs. Heeramal S.B. Criminal Revision Petition No. 342/2015 Raj Kumar Daultani Vs. Smt. Sudesh Kumari S.B. Criminal Revision Petition No. 343/2015 Rajkumar Daultani Vs. Ajay Kumar Bhatiya S.B. Criminal Revision Petition No. 344/2015 Raj Kumar Daultani Vs. Suresh Kumar S.B. Criminal Revision Petition No. 345/2015 Raj Kumar Daultani Vs. Darshan Kumar Bhatiya S.B. Criminal Revision Petition No. 346/2015 Raj Kumar Daultani Vs. Vinay D. Nagar S.B. Criminal Revision Petition No. 347/2015 Raj Kumar Daultani Vs. Heeramal S.B. Criminal Revision Petition No. 348/2015 Rajkumar Daultani Vs. Nathu Lal Goyal S.B. Criminal Revision Petition No. 349/2015 Rajkumar Daultani Vs. Shambhu S.B. Criminal Revision Petition No. 350/2015 Raj Kumar Daultani Vs. Vinay D. Nagar	Sumati Bishnoi	
02	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal 82/94 Bishan Lal Vs. RSEB	Sanjay Maharshi	R.K. Goyal

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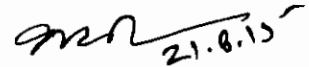
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 25-08-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Dr. Y.C. Sharma , Advocate	D.B. Civil Misc. Appeal No. 2789/14 Radha Krishan Vs. Smt. Dwarika	Praveen Jain	Sandeep Jain
2	Sh. A.K. Bajpai , Advocate	S.B. Civil Second Appeal No. 150/14 Abdul Rasid Vs. Vazeer And Others	Gaurav Gupta	Vikas Kabra
3	Sh. S.P. Mathur, Advocate	S.B. Civil Second Appeal No. 145/11 Nathi Ram Jorji Vs. Ramavatar	Arvind Gupta	
4	Sh. R.S. Shekhawat, Advocate	S.B. Criminal Revision Petition No. 990/12 Mahendra Vs. Anjali	Sushil Pujari	P. R. S. Rajawat
5	Ms. Alka Bhatnagar, Advocate	S.B. Cr. Misc. Petition No. 2599/15 Surendra Vs. State	S.S. Sunda	Girish Khandelwal
6	Ms. Archana Mantri , Advocate	S.B. Criminal Misc. Petition No. 766/2015 Amit Shah Minocha Vs. Smt. Rekha Minocha	Sudhir Jain	C.P. Sharma
7	Sh. Hari Kishan Sharma, Advocate	S.B. Criminal Revision Petition No. 156/2015 Girdhar Gopal Shrivastava Vs. State	A.K. Bajpai	Sudhir Jain
8	Sh. Satish Kumar Awasthi, Advocate	S.B. Criminal Misc.. Bail Application 8326/15 Raghuvir Vs. State	Akshat Chaudhary	MI Abbasi

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